GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.5647 TO BE ANSWERED ON 6TH APRIL, 2022

BENEFICIARIES UNDER AAY

5647. SHRI JAYANT SINHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the funds utilised under the Antyodaya Anna Yojana (AAY) in Jharkhand in the last three years;
- (b) the number of beneficiaries under AAY from Jharkhand, district-wise; and
- (c) the initiatives taken by the Government to ensure that the scheme reaches more eligible beneficiaries?

A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): No food subsidy claim was raised by the State Government of Jharkhand during the year 2018-19, 2019-20 and 2021-22. Department of Food & Public Distribution (DFPD) released an amount of Rs. 3.66 crore as food subsidy under National Food Security Act (NFSA) including Antyodaya Anna Yojana (AAY) to Jharkhand during 2020-21.

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Further, the value of foodgrains for AAY lifted by the State Government of Jharkhand from FCI during the last three years is as under:-

(Rs in Crore)

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Year Rice	Wheat	Total
1050.14	60.03	1110.17
1184.08	100.31	1284.39
1695.79	130.32	1826.11
	1184.08	1050.14 60.03 1184.08 100.31

(b) The number of AAY beneficiaries identified by the Government of Jharkhand are as follows:

Number of AAY households

Number of AAY Persons

9.179

45.895

District-wise data is not maintained by DFPD.

(c): Under the joint responsibility of Union and State Governments for implementation of the Targeted Public Distribution System under the NFSA (Including AAY), the responsibility for identification of beneficiaries rests with the concerned State Government. As per the provisions of the NFSA Act, the State Government is required to identify the beneficiaries under the AAY to the extant and as per the guidelines specified by the Central Government.
